

ITEM NO.6

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 757-758/2022

CHANDRAPAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 18-11-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Vibhav Mishra, Adv.
Mr. Ekansh Bansal, Adv.
Mr. Shashwat Goel, AOR

Mr. B.P. Singh Dhakray, Adv.
Mr. Shakti Singh Dhakray, Adv.
Mr. Kumar Dushyant Singh, AOR

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR
Mrs. Shruti Jose, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Await original records from High Court and Trial Court.

List on 06.01.2023.

ATUL M. KURHEKAR
Registrar